

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1171

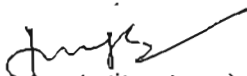
Dated: 29.02.2016

In order to conduct the Written Competitive Examination of the eligible candidates/Civil Judges(Senior Division), who have applied for the posts of the District Judge through Limited Competitive Examination (Jump-up/accelerated Promotion) in pursuance of High Court Notification No. 293 dated 23.07.2015, on the 5th day of March, 2016 (Paper-I) and on the 6th day of March, 2016 (Paper-II), a Committee comprising the following Officers of the High Court is constituted:

1. Sh. Puneet Gupta, Registrar Vigilance, High Court : Overall Incharge of J&K, Jammu.
2. Sh. Sanjay Parihar, Registrar Judicial, High Court : Superintendent of J&K, Jammu Wing
3. Ms. Sudesh Sharma, Sub Judge, LRP, High Court : Invigilator of J&K, Jammu Wing.
4. Sh. Durga Dass Sharma, Joint Registrar, High : Invigilator Court of J&K, Jammu Wing
5. Sh. Satish Kumar, Deputy Registrar, High Court of : Invigilator J&K, Jammu Wing
6. Sh. Aftab Ahmad Chouhan, Assistant Registrar, : Invigilator High Court of J&K, Jammu Wing
7. Sh. Rasal Singh, Assistant Registrar, High Court of : Invigilator J&K, Main Wing

Besides, Registrar Judicial, High Court of J&K, Jammu Wing, is requested to make all necessary arrangements for conducting the examination in smooth and decent manner.

By Order


(M. K. Hanjura)

Registrar General

Dated:-29.02.2016

No:-40492-112/G.S

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information and necessary action.
5. All the concerned, for information and necessary compliance
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court website.
7. Office file.


Registrar General